## GOVERNMENT OF INDIA COMMERCE AND INDUSTRY LOK SABHA

UNSTARRED QUESTION NO:2806 ANSWERED ON:07.12.2009 IMPORT OF CAPITAL GOODS Panda Shri Baijayant

## Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) whether the Government has doubled the value of duty-free import of capital goods, office equipment and consumables allowed against foreign exchange; and
- (b) if so, the details thereof alongwith its impact to control recession in this sector?

## **Answer**

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA)

(a) & (b) Keeping in view the adverse impact of global recession on Indian Hospitality Sector, under the FTP 2009-14, the quantum of benefit under the Served From India Scheme (SFIS), to the service providers in the Hotels and Tourism Sector, has been increased from 5% to 10%, of foreign exchange earned during the financial year. The benefit is in the form of Duty Credit Scrip which can be used to pay duty against import of capital goods, office equipment and consumables.